

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**

**O R D E R**

No: 1747

Dated 28-03-2018

Shri Yogeshwar Singh S/o late Shri Kuldeep Singh ,(Ex. Deputy Registrar, High Court of J&K) R/o Village Birpur, Tehsil Bari Barahamana, District Samba, is hereby temporarily appointed as Junior Assistant in the pay Scale of Rs PB1- 5200-20200 with Grade Pay of Rs 1900/- under J&K (compassionate Appointment) Rules, 1994 subject to verification of testimonials and antecedents and is posted in the Main Wing of the High Court.

*By order;*

*(Sanjay Dhar)*

**Registrar General**

No: 65352-59 / NG

Dated 28-03-2018

Copy to:-

1. Principal Secretary to Hon'ble the Acting Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble to Mr. Justice \_\_\_\_\_  
...for information of His Lordship.
3. Registrar Judicial, High Court Wing, Jammu for information.
4. Central Project Cordinator (e-Courts), High Court of J&K, Jammu for uploading the same on the official High Court website.
5. Chief Accounts, High Court of J&K, Jammu.
6. Shri Yogeshwar Singh S/o late Shri Kuldeep Singh ,(Ex. Deputy Registrar, High Court of J&K) R/o Village Birpur, Tehsil Bari Brahmna, District Samba with the direction to surrender the Advocate Enrollment License  
.....for information and necessary action.

**Registrar General**